

Central Administrative Tribunal Principal Bench

OA No. 438/2016

New Delhi, this the 22nd day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Sonia Mann, Age 35 years,
Serial No. 3917, Bar Code No.161621,
Post Code 13/13,
D/o Ram Kumar Mann,
R/o H.No. 244, VPO Khera Khurd, Delhi-82

- Applicant

(By Advocate : Mr. JS Mann)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
IP Estate, Players Building, New Delhi
2. The Chairman,
Delhi Subordinate Services
Selection Board (DSSSB)
FC-18 Institutional Area,
Karkardooma, Delhi
3. The Director,
Directorate of Education,
Govt of NCT of Delhi, Old Sectt. Delhi

(By Advocate: Mr. GD Chawla for Ms. Harvinder Oberoi)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

When the matter is taken up today, counsel for the applicant states that the applicant is no longer in touch with him and hence, he is not in a position to represent the applicant

2. In view of the above, the OA is dismissed. No costs.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**

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